

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/7481/2026 BLAPL/2560/2026	BISIKESAN MEHER VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /125 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000080/2023
2	D-BLAPL/7737/2026 BLAPL/2561/2026	ANJARA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /90 /2026 A.D.J.,JALESWAR(Baleshwar) Spl/0000006/2026
3	D-BLAPL/7738/2026 BLAPL/2562/2026	SANANDA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /13 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000023/2026
4	D-BLAPL/7735/2026 BLAPL/2563/2026	LAXMAN KUMAR BHOI VS STATE OF ODISHA	PRABHAT KUMAR PARIDA VS	RAGHUNATHPALI /53 /2026 S.D.J.M.,(PANPOSH), ROURKELA(Sundargarh) GR/0000344/2026
5	D-BLAPL/7739/2026 BLAPL/2564/2026	SHAIKH SAZID ALI VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	/ /0 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000120/2025
6	D-BLAPL/7736/2026 BLAPL/2565/2026	BELARSINGH BAG VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /12 /2024 S.D.J.M.,PADAMPUR(Bargarh) GR/0000070/2024
7	D-BLAPL/6829/2026 BLAPL/2566/2026	BIKASH PADHI VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH /719 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000098/2025
8	D-BLAPL/7725/2026 BLAPL/2567/2026	UMASANKAR @ BABULA NAYAK VS STATE OF ODISHA	KARUNAKAR NAYAK VS	RARUAN /165 /2023 A.D.J.,KARANJIA(Mayurbhanj) CT/0000583/2023
9	D-BLAPL/7750/2026 BLAPL/2568/2026	SATYABAN SAMAL VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	BARANGA /39 /2026 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000096/2026
10	D-BLAPL/7756/2026 BLAPL/2569/2026	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	MD. GOLAM MADANI VS	AGARAPADA /213 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0002748/2025
11	D-BLAPL/7745/2026 BLAPL/2570/2026	SUSHIL KUMAR PRADHAN @ SUSHIL KU. PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	ORKEL /153 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000077/2025

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12	D-BLAPL/7758/2026 BLAPL/2571/2026	SASIKANTA MAHARANA VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	CUTTACK SADAR /88 /2026 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000177/2026
13	D-BLAPL/7749/2026 BLAPL/2572/2026	BABU PRADHAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	POLASARA PS /520 /2025 A.D.J.,KODALA(Ganjam) ST/0000174/2025
14	D-BLAPL/7759/2026 BLAPL/2573/2026	KUNA @ PRAMOD MALLIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /68 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000111/2026
15	D-BLAPL/7766/2026 BLAPL/2574/2026	AKHAYA @ AKSHAYA KUMAR BINDHANI VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	SPL.TASK FORCE /2 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000036/2025
16	D-BLAPL/7768/2026 BLAPL/2575/2026	SHANKAR PRASAD MAHATO @ SANKAR KUMAR VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /500 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0001552/2025
17	D-BLAPL/7542/2026 BLAPL/2576/2026	NITEI NANDA VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	BOLANGIR SADAR /337 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000021/2025
18	D-BLAPL/7740/2026 BLAPL/2577/2026	SACHIN NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	G.R.P.S.,BERHAMPUR /116 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000046/2025
19	D-BLAPL/8178/2026 BLAPL/2578/2026	AJAY DALEI VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /79 /2025 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000326/2025
20	D-BLAPL/6172/2026 BLAPL/2579/2026	BIBHU HARIJAN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	NABARANGAPUR TOWN /330 /2025 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000055/2025
21	D-BLAPL/7691/2026 BLAPL/2580/2026	RAJESH KHILLA @ KHILA @ KHILLO VS STATE OF ODISHA	AMIT BISWAL VS	JEYPORE SADAR /209 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000046/2024
22	D-BLAPL/7778/2026 BLAPL/2581/2026	PABANA JANI VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// JMFC, JAGANNATH PRASAD(Ganjam) 2(B)CC/0000003/2026
23	D-BLAPL/7780/2026	SATYAM PATTANAIAK @ SATYAM PATTNAIK	SUDHANSU SEKHAR DASH	INDUSTRIAL ESTATE PS /11 /2026

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	BLAPL/2582/2026	VS STATE OF ODISHA	VS	1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) TR/0000006/2026
24	D-BLAPL/8306/2026 BLAPL/2583/2026	NETI @ APU @ RAKESH KUMAR DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /343 /2011 A.D.J.,BALASORE(Baleshwar) ST/0000160/2017
25	D-BLAPL/7634/2026 BLAPL/2584/2026	RAJU HANTAL VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /155 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000176/2023
26	D-BLAPL/7311/2026 BLAPL/2585/2026	BADAL KUMAR SAHOO VS STATE OF ODISHA	RAJKISHORE SWAIN VS	GHATAGAON /26 /2026 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000007/2026
27	D-BLAPL/7541/2026 BLAPL/2586/2026	BABULU BEHERA VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	BOLANGIR SADAR /337 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000021/2025
28	D-BLAPL/7694/2026 BLAPL/2587/2026	KALIA MATHA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BELLAGAON /20 /2026 J.M.F.C.,HINJILI(Ganjam) GR/0000093/2026
29	D-BLAPL/7777/2026 BLAPL/2588/2026	GOPINATH KUNDA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	KISSANNAGAR PS /226 /2025 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000155/2025
30	D-BLAPL/7789/2026 BLAPL/2589/2026	SHANTANU SA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	PATNAGARH /53 /2026 SPECIAL JUDGE,PATNAGARH(Balangir) Spl/0000004/2026
31	D-BLAPL/6110/2026 BLAPL/2590/2026	A.PURNAGURU PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PATTAPUR (DIGAPAHANDI) /32 /2026 NYAYADHIKARI G.N. /J.M.F.C.,SANAKHOTA GR/0000030/2026
32	D-BLAPL/7545/2026 BLAPL/2591/2026	MADAN BARIK VS STATE OF ODISHA	SWARAJ PATEL VS	// SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./0000004/2026
33	D-BLAPL/7695/2026 BLAPL/2592/2026	TAPAN KUMAR MISHRA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	KUNDHEIGOLA /46 /2026 A.D.J.,DEOGARH(Debagarh) Spl/0000003/2026
34	D-BLAPL/7699/2026 BLAPL/2593/2026	AMIT MALIK VS	DIBYA JYOTI SAHOO VS	KENDRAPARA SADAR /108 /2026 S.D.J.M.,KENDRAPARA(Kendrapara)

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35	D-BLAPL/7709/2026 BLAPL/2594/2026	STATE OF ODISHA SONU @ UDAYPARIDA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	GR/0000362/2026 CHANDIPUR /10 /2025 AD-HOC A.D.J.(FTSC),BALASORE(Balesh ST/0000170/2025
36	D-BLAPL/7765/2026 BLAPL/2595/2026	RASID KHAN VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	NIMAPADA /31 /2026 J.M.F.C.,NIMAPARA(Puri) GR/0000094/2026
37	D-BLAPL/7797/2026 BLAPL/2596/2026	SUPRIYA DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000050/2025
38	D-BLAPL/7792/2026 BLAPL/2597/2026	SOURAV GUPTA VS STATE OF ODISHA	RAJJEET ROY VS	BARGARH /553 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000084/2025
39	D-BLAPL/7801/2026 BLAPL/2598/2026	AMIT KUMAR VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /186 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000130/2025
40	D-BLAPL/7733/2026 BLAPL/2599/2026	MANOJ DIGAL VS STATE OF ODISHA	KARUNAKAR GAYA VS	Maitri Vihar PS /181 /2023 A.D.J.,BHUBANESWAR(Khordha) CT/0000208/2023
41	D-BLAPL/7796/2026 BLAPL/2600/2026	SOURAV PRADHAN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000050/2025
42	D-BLAPL/7467/2026 BLAPL/2601/2026	EPILI SITARAM VS UNION OF INDIA (CBI)	SUBHRANSU SEKHAR PANDA VS	GOLANTHARA (BERHAMPUR) /447 /202 ADDL.C.J.M. (SPL),BHUBANESWAR(Kh Spe/0000029/2025
43	D-CMAPL/10714/2026 CMAPL/32/2026	CHANDRA SEKHAR SAHOO VS STATE OF ODISHA	HARIPAD MOHANTY VS	// () //
44	D-CMP/8912/2026 CMP/497/2026	SYED NASEEM AHMED VS SYED MOHAMMED SULEMAN	BYOMOKESH SAHOO VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal CMA/0000031/2006
45	D-CMP/8518/2026 CMP/498/2026	RANJIT KUMAR DASH @ RANJIT DASH VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag CS/0000378/2024

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46	D-CMP/10205/2026 CMP/499/2026	LAXMIDHAR JENA VS SULOCHANA JENA	SANJAY KUMAR PATTANAIAK VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CMA/0000025/2022
47	D-CMP/8247/2026 CMP/500/2026	SITAKANTA SAMANTARAY VS PRITILATA BISOI	JATINDRA KUMAR MOHAPATRA VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) Fao/0000003/2025
48	D-CMP/11508/2026 CMP/501/2026	LAXMI GUPTA VS JYOSTNARANI MOHAPATRA	DWARIKA PRASAD MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BALASOR Fao/0000078/2025
49	D-CMP/11453/2026 CMP/502/2026	SRI SRI GOPINATH JEW THAKUR BIJE NIJAGRUHA, BALESWAR VS THE STATE OF ODISHA	SAIBRATA RATH VS	// A.D.J.,JALESWAR(Baleshwar) Fao/0000136/2025
50	D-CMP/11448/2026 CMP/503/2026	MAHAMMAD AFAZ ALLI KHAN VS SK. HASEN @ HUSEN	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// CIVIL JUDGE (JD),KHURDA(Khordha) CS/0000033/2023
51	D-CMP/11546/2026 CMP/504/2026	KHAIRUN BIBI VS JITNI SAHOO	DIPTI RANJAN BHOKTA VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) RFA/0000024/2017
52	D-CONTC/9363/2026 CONTC/1576/2026	SASMITA MAHAPATRA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// () //
53	D-CONTC/9421/2026 CONTC/1577/2026	BIKRAM KISHORE PATRA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT	SADASIVA PATRA (1) VS	// () //
54	D-CONTC/9434/2026 CONTC/1578/2026	RAJ KISHORE PADHY VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// () //
55	D-CONTC/9444/2026 CONTC/1579/2026	SARAT CHANDRA SWAIN VS JYOTI RANJAN MISHRA,OAD(SAG), DIRECTOR OF ELEMENTARY EDUCATION, ODISHA	UMESH CHANDRA MOHANTY VS	// () //
56	D-CONTC/9501/2026 CONTC/1580/2026	SRIKANTA @ SHRIKANTA NAIK VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// () //
57	D-CONTC/9506/2026	M.C. OF DHABALESWAR BIDYAPITHA,MANCHESWAR	ADV.	//

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	CONTC/1581/2026	VS DR.N.THIRUMALA NAIK, IAS	VS	0 //
58	D-CONTC/9519/2026 CONTC/1582/2026	RAMESH KUMAR @ CHANDRA SAHOO VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// 0 //
59	D-CONTC/9521/2026 CONTC/1583/2026	MOTILAL MOHATA VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// 0 //
60	D-CONTC/11397/2026 CONTC/1584/2026	PRANAB KUMAR BALABANTARAY VS SAMIR RANJAN DASH,TAHASILDAR, DHARMASALA	SAIBRATA RATH VS	// 0 //
61	D-CONTC/9544/2026 CONTC/1585/2026	SANTOSH KUMAR PATRA VS PRATAP BEHERA,OAS, ADDL. TAHASILDAR BHOGARI,BALASORE	ADV VS	// 0 //
62	D-CONTC/9575/2026 CONTC/1586/2026	MOHD. FAKHRUDDIN RAZVI VS K.SIBANANDA PATRA, DIRECTOR OF SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
63	D-CONTC/9649/2026 CONTC/1587/2026	MUNANANDA MAHANTA VS PURNA CHANDRA BARIHA, DISTRICT EDUCATION OFFICER, KEONJHAR	ADV. VS	// 0 //
64	D-CONTC/11071/2026 CONTC/1588/2026	SAROJINI DASH VS DEBI PRASAD MOHANTY, CHIEF DEVELOPMENT OFFICER CUM E.O, ZILLAPARISHAD, JAJPUR	ADV. VS	// 0 //
65	D-CONTC/9650/2026 CONTC/1589/2026	DEBASIS MISHRA VS GIRISH S.N, IAS	ADV. VS	// 0 //
66	D-CONTC/9686/2026 CONTC/1590/2026	HRUDANANDA PATI VS SONAMIKA RAY, DISTRICT EDUCATION OFFICER, KHORDHA	PRASANTA KUMAR MISHRA VS	// 0 //
67	D-CONTC/9687/2026 CONTC/1591/2026	PARSURAM SAHOO VS AMITAV THAKUR, I.P.S	ADV. VS	// 0 //
68	D-CONTC/9728/2026 CONTC/1592/2026	PRAMILA SWAIN VS	ADV. VS	// 0

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69	D-CONTC/10152/2026 CONTC/1593/2026	SHUBHA SARMA, I.A.S RAMAKANTA NAYAK VS GANGADHAR PATRA, IAS	MANOJ KUMAR PATI VS	// // ()
70	D-CONTC/10168/2026 CONTC/1594/2026	KULAMANI BARAL VS AUROBINDA PADHI,IAS	ADV. VS	// ()
71	D-CONTC/10169/2026 CONTC/1595/2026	SABIR AHMED KHAN VS ANKIT KUMAR VERMA,IPS	ADV. VS	// ()
72	D-CONTC/10279/2026 CONTC/1596/2026	PREMARAJ PRADHAN VS ARAVIND AGRAWAL,IAS, PRINCIPAL SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// ()
73	D-CONTC/10464/2026 CONTC/1597/2026	KULAMANI BHOI VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// ()
74	D-CONTC/10510/2026 CONTC/1598/2026	MALAYA KUMAR SAMAL VS DHARITRY MISHRA, GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD,BHUBANESWAR	ADV VS	// ()
75	D-CONTC/10512/2026 CONTC/1599/2026	NARESH KUMAR SAHOO VS DHARITRY MISHRA, GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD,BHUABANESWAR	ADV VS	// ()
76	D-CONTC/10522/2026 CONTC/1600/2026	AKSHAYA NAG VS SONALI PATRA, TAHASILDAR,BANDHUGAON	ADV VS	// ()
77	D-CONTC/10537/2026 CONTC/1601/2026	HITESH KUMAR CHALAN VS DR. PRASANT KUMAR MOHANTY, DISTRICT EDUCATION OFFICER, NUAPADA	ADV VS	// ()
78	D-CONTC/10663/2026 CONTC/1602/2026	ABHAYA KUMAR DASH VS PABITRA MOHAN BARIK, D.E.O, KENDRAPARA	ADV. VS	// ()
79	D-CONTC/10852/2026 CONTC/1603/2026	DWITIKRUSHNA ROUT VS SURENDRA KUMAR, IAS	PRATAP KUMAR BEHERA VS	// ()

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80	D-CONTC/10881/2026 CONTC/1604/2026	PRADIP KUMAR DAS VS HEMANT SHARMA, IAS	ADV. VS	// () //
81	D-CONTC/11389/2026 CONTC/1605/2026	NITU PRIYADARSHINI VS RAJKUMAR GOYAL, I.A.S	ADV. VS	// () //
82	D-CONTC/9170/2026 CONTC/1606/2026	NIRANJAN PATRA SUNA VS DR. N THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// () //
83	D-CONTC/11602/2026 CONTC/1607/2026	BARENDRA KRISHNA NAYAK VS USHA PADHEE, IAS, ADDITIONAL CHIEF SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.	ADV VS	// () //
84	D-CONTC/11600/2026 CONTC/1608/2026	PRADYUMNA KUMAR SAHOO VS ASWATHY S., IAS, COMMISSIONER CUM SECRETARY TO GOVT. OF ODISHA, HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// () //
85	D-CONTC/9173/2026 CONTC/1609/2026	LACHIMDHAR BHATRA VS DR. N THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// () //
86	D-CONTC/11454/2026 CONTC/1610/2026	SIRISH CHANDRA HOTA VS COSMOS DALMIYA LAKRA, THE CHIEF(HR, IR, ES AND A) ,TPWODL,SAMBALPUR	HIMANSHU SEKHAR MISHRA VS	// () //
87	D-CONTC/9176/2026 CONTC/1611/2026	SOMANATH MAJHI VS DR. N THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// () //
88	D-CONTC/9177/2026 CONTC/1612/2026	SANAPAT KALLAR VS DR. N THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// () //
89	D-CRLA/6815/2026 CRLA/284/2026	ACCUSED VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /126 /2023 SPECIAL JUDGE, MALKANGIRI(Malkang Spl/0000033/2023
90	D-CRLA/7086/2026 CRLA/285/2026	OOMKAR@OMKAR JENA VS STATE OF ODISHA	SAMVIT MOHANTY VS	BAIDYANATHPUR /240 /2024 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000070/2024
91	D-CRLA/7708/2026	LOCHAN SAHU	RADHARAMAN DAS NAYAK	KHAJURIPADA /150 /2025

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	CRLA/286/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000093/2025
92	D-CRLA/7912/2026 CRLA/287/2026	AKASH NAYAK VS STATE OF ODISHA	PRATIK NAYAK VS	BAIDYANATHPUR /240 /2024 SPECIAL JUDGE(POCSO), BERHAMPUR TR/0000104/2024
93	D-CRLA/7748/2026 CRLA/288/2026	GUDU@ROHAN KUMAR DALAI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /251 /2024 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000031/2025
94	D-CRLA/7458/2026 CRLA/289/2026	ANANTA KUMAR SAHOO VS STATE OF ODISHA(VIG.)	DR.NIRANJAN SWAIN VS	BALASORE VIGILANCE /1 /2008 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000001/2008
95	D-CRLA/3360/2026 CRLA/290/2026	SATRUGHANA NAIK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	KEONJHAR SADAR /214 /2022 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000067/2022
96	D-CRLA/7526/2026 CRLA/291/2026	LAKSHMI KANTA PANDA VS SANTOSH KUMAR PATTNAIK	MANORANJAN MISHRA VS	/ /0 PRESIDING OFFICER,O.P.I.D. COURT,BERHAMPUR CRA/0000031/2025
97	D-CRLLP/7741/2026 CRLLP/34/2026	STATE OF ODISHA VS GURUBARI PRADHAN	UDIT RANJAN JENA , A.G.A VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000021/2023
98	D-CRLMA/7318/2026 CRLMA/40/2026	SUNIL@SUNIL TIWARI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	RENGALI /128 /2025 () //
99	D-CRLMC/40417/2025 CRLMC/913/2026	SULOCHANA PALEI VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	/ /0 S.D.M., BALASORE(Baleshwar) CRMC/0000534/2024
100	D-CRLMC/2834/2026 CRLMC/914/2026	NALINEE PRAVA NAIK VS STATE OF ODISHA(VIG.)	BIPLABA P.B. BAHALI VS	SAMBALPUR VIGILANCE /75 /2009 SPL.JUDGE (VIG), SUNDERGARH(Sundergarh) CT/0000037/2013
101	D-CRLMC/7628/2026 CRLMC/915/2026	BASANTI LIMA@BASANTI NIMALA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUNUPUR /2 /2025 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(Rajnigarh) GR/0000011/2025
102	D-CRLMC/7927/2026 CRLMC/916/2026	KALPANA PANDA VS	PANCHANAN PANIGRAHI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYAPUR

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103	D-CRLMC/7710/2026 CRLMC/917/2026	DIPAK RANJAN NAYAK SISHIR KANTA PATI VS MINATI SETHY	BISWANATH BEHERA VS	ICC/0000032/2024 //0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(
104	D-CRLMC/7719/2026 CRLMC/918/2026	RENUBALA SAMANTRAY VS STATE OF ODISHA(VIG.)	LALITENDU MISHRA VS	ICC/0000025/2024 SAMBALPUR VIGILANCE /28 /2021 SPL. JUDGE (VIG),BOLANGIR(Balangir)
105	D-CRLMC/7850/2026 CRLMC/919/2026	ANIL PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	CT/0000009/2025 JAGDALPUR /28 /2017 A.D.J.,PADAMPUR(Bargarh)
106	D-CRLMC/7720/2026 CRLMC/920/2026	DIBAKAR SAHU VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	Spl/0000056/2017 BIJEPUR /235 /2023 J.M.F.C. BIJEPUR(Bargarh)
107	D-CRLMC/7857/2026 CRLMC/921/2026	ABHIMANYU JENA VS STATE OF ODISHA (VIGILANCE)	SUKANTA KUMAR DALAI VS	GR/0000657/2023 BHUBANESWAR VIGILANCE /19 /2020 SPECIAL JUDGE(VIG),BHUBANESWAR
108	D-CRLMP/7233/2026 CRLMP/381/2026	DEBASIS SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	GR/0000021/2020 //0 (//
109	D-CRLMP/7247/2026 CRLMP/382/2026	HEMANTA KUMAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 (//
110	D-CRLMP/7261/2026 CRLMP/383/2026	RANJEETA TRIPATHY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	LALBAG /42 /2025 (//
111	D-CRLMP/8050/2026 CRLMP/384/2026	BIJAY MOHARANA VS STATE OF ODISHA	SURAJ MOHANTY VS	MANCHESWAR P.S. /145 /2026 (//
112	D-CRLREV/7390/2026 CRLREV/215/2026	SK.KALECTOR @SK.COLLECTOR VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	PURUNABAZAR /201 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B
113	D-EXP/3894/2026 EXP/33/2026	SHRADHAKAR BEHERA VS ODISHA LIFT IRRIGATION CORPORATION,BHUBANESWAR	SUSANTA KUMAR JETHY VS	Spl/0000091/2025 // (//

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114	D-FAO/11609/2026 FAO/114/2026	BISWAJIT KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL,,BHUBA Gia/0000599/2015
115	D-FAO/9482/2026 FAO/115/2026	MANAGING COMMITTEE OF ANCHALIKA UPPER PRIMARY (M.E.) SCHOOL, BADAPATI, KUNUR, VS STATE OF ODISHA	KUNUR KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,,BHUBA Gia/0000389/2013
116	D-MACA/8746/2026 MACA/281/2026	REGIONAL MANAGER,NATIONAL INSURANCE CO. LTD.,CUTTACK VS SONALI DAS @ BARIK	PRAMOD KUMAR TRIPATHY VS	// 5TH M.A.C.T.,PURI(Puri) Mac/0000051/2024
117	D-MATA/11308/2026 MATA/98/2026	SONTIKA SARKAR VS SUBRAT KUMAR CHAKRABARTY	PRAVAT KUMAR MOHANTY VS	// JUDGE FAMILY COURT, KEONJHAR(Ke CP/0000099/2024
118	D-RPFAM/11009/2026 RPFAM/76/2026	MONALISA PADHI VS JANMEJOY PADHI	DWARIKA PRASAD MOHANTY VS	// JUDGE FAMILY COURT, KEONJHAR(Ke Crp/0000107/2023
119	D-RPFAM/11445/2026 RPFAM/77/2026	CHANDINI SAHU VS PRATAP CHANDRA SAHU	SUBASH CHANDRA SAHOO VS	// JUDGE,FAMILY COURT,,JEYPORE(Korap Crp/0000124/2023
120	D-RSA/10284/2026 RSA/150/2026	SULOCHANA BEHERA VS STATE OF ODISHA	SATYABADI MANTRY VS	// A.D.J.,ATHAGARH(Cuttack) RFA/0000004/2024
121	D-RSA/10980/2026 RSA/151/2026	BALARAM MOHAPATRA VS BAIKUNTHANATH MOHAPATRA	SOUMYA PRIYADARSINI VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) RFA/0000210/2016
122	D-RVWPET/10885/2026 RVWPET/75/2026	PRAVAKAR MOHANTY VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA, (SR.ADV.) VS	// () //
123	D-RVWPET/54401/2025 RVWPET/76/2026	UNION OF INDIA VS DIPAK SAHOO	NIBEDITA SAHOO(C.G.C.) VS	// () //
124	D-RVWPET/11676/2026 RVWPET/77/2026	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR VS BANAMALI BARIK	SUBASH CHANDRA RATH VS	// () //
125	D-RVWPET/11678/2026	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SUBASH CHANDRA RATH	//

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	RVWPET/78/2026	VS NAKULA CHANDRA PRADHAN	VS	() //
126	D-RVWPET/11395/2026 RVWPET/79/2026	SANTOSH KUMAR BALIARSINGH VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// () //
127	D-STREV/9990/2026 STREV/6/2026	M/S. MMTCLTD., BBSR VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000078/2018
128	D-TRP(C)/46473/2025 TRP(C)/75/2026	ALIVA SAHU VS RANJAN KUMAR SAHU	TARINI PANIGRAHI VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000078/2025
129	D-TRPCRL/7096/2026 TRPCRL/24/2026	SINI UGARSANDI VS SHIBA SINGH	RAJIB LOCHAN PATTNAIK VS	//0 J.M.F.C.,RAIRANGPUR(Mayurbhanj) CMC/0000249/2024
130	D-WA/43520/2025 WA/442/2026	STATE OF ODISHA VS BUDHIRAM DAS	SAROJ KUMAR JEE,A.G.A VS	// () //
131	D-WA/51664/2025 WA/443/2026	STATE OF ODISHA VS PRABIR KUMAR PANI	AISHWARYA DASH,A.S.C VS	// () //
132	D-WA/53802/2025 WA/444/2026	STATE OF ODISHA VS PRATAP KUMAR SAHU	GYANALOKA MOHANTY,S.C VS	// () //
133	D-WA/53808/2025 WA/445/2026	STATE OF ODISHA VS MISHRA BHOINA	GYANALOKA MOHANTY,S.C VS	// () //
134	D-WA/9593/2026 WA/446/2026	ANIL BAG VS STATE OF ODISHA	ADITYA PATI VS	// () //
135	D-WA/10939/2026 WA/447/2026	KUNI MOHAPATRA@MAHAPATRA VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// () //
136	D-WA/11030/2026 WA/448/2026	JAMESWAR MISHRA VS	MANORANJAN KAR VS	// ()

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137	D-WA/11493/2026 WA/449/2026	STATE OF ODISHA PRAKASH CHANDRA SAHOO VS FOOD CORPORATION OF INDIA	SIDHARTH SHANKAR PADHY VS	// // 0 //
138	D-WA/10730/2026 WA/450/2026	SUDHIR TOPPO@SUDHIR RANJAN TOPPO VS O.S.D.(LR) PANPOSH,SUNDARGARH	TUSAR KUMAR MISHRA VS	// 0 //
139	D-WA/10750/2026 WA/451/2026	STATE OF ODISHA VS PURNA CHANDRA MOHANTY	SAROJ KUMAR JEE,A.G.A VS	// 0 //
140	D-WA/10755/2026 WA/452/2026	STATE OF ODISHA VS HARENDRA NATH DAS	MANASH RANJAN MOHANTY,A.G.A VS	// 0 //
141	D-WA/10752/2026 WA/453/2026	STATE OF ODISHA VS NARENDRA KUMAR SAHOO	DEBASIS TRIPATHY,A.G.A VS	// 0 //
142	D-WA/10758/2026 WA/454/2026	STATE OF ODISHA VS TABHA SAHOO	PRABIR KUMAR RAY,A.G.A VS	// 0 //
143	D-WA/10760/2026 WA/455/2026	STATE OF ODISHA VS SUKANTA MUDULI	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
144	D-WA/10763/2026 WA/456/2026	STATE OF ODISHA VS MANORANJAN MAHAPATRA	ARABINDA TRIPATHY,A.G.A VS	// 0 //
145	D-WA/10754/2026 WA/457/2026	STATE OF ODISHA VS BIJAYA KUMAR ROUT	PRABIR KUMAR RAY,A.G.A VS	// 0 //
146	D-WA/10762/2026 WA/458/2026	STATE OF ODISHA VS NALINI KUMARI PRUSTY	AISHWARYA DASH,A.S.C VS	// 0 //
147	D-WA/10853/2026 WA/459/2026	REGIONAL DIRECTOR, CENTRAL BOARD OF SECONDARY EDUCATION, BBSR VS BARSHA RANEE BEHERA	TARANANDA PATTANAYAK VS	// 0 //

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148	D-WA/10892/2026 WA/460/2026	STATE OF ODISHA VS RAHAS KUMAR BEHERA	DEBASIS TRIPATHY,A.G.A VS	// 0 //
149	D-WA/10894/2026 WA/461/2026	STATE OF ODISHA VS KARUNAKAR PAIKRAY	DEBASIS TRIPATHY,A.G.A VS	// 0 //
150	D-WP(C)/11348/2026 WP(C)/8511/2026	M/S COROMANDAL LIAISONERS, BHUBANESWAR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR	JANAKALYANA MOHANTY VS	// 0 //
151	D-WP(C)/10329/2026 WP(C)/8512/2026	TUKUNI DEI VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
152	D-WP(C)/11028/2026 WP(C)/8513/2026	RAJIBA LOCHAN PATTANAYAK VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE	BHABANI PRASAD MOHANTY VS	// 0 //
153	D-WP(C)/10886/2026 WP(C)/8514/2026	SUBRAT MIRDHA VS UNION OF INDIA	MADHUMITA PANDA VS	// 0 //
154	D-WP(C)/10393/2026 WP(C)/8515/2026	DR.GIRIJA BHUSAN PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
155	D-WP(C)/11270/2026 WP(C)/8516/2026	DINESH KUMAR PANDA VS STATE TAX OFFICER, BHUBANESWAR-II CIRCLE	CHITRASEN PARIDA VS	// 0 //
156	D-WP(C)/11429/2026 WP(C)/8517/2026	PRAKASH ENGINEERS PVT.LTD, SUNDERGARH VS INDIAN OVERSEAS BANK, ROURKELA BRANCH	TANMAY MISHRA VS	// 0 //
157	D-WP(C)/10893/2026 WP(C)/8518/2026	BIRENDRA RANA VS UNION OF INDIA	MADHUMITA PANDA VS	// 0 //
158	D-WP(C)/10396/2026 WP(C)/8519/2026	M/S.MOTHER EARTH RESOURCES PVT.LTD., UNIT SEWA, KORAPUT VS CERTIFICATE OFFICER CUM TAHASILDAR JEYPURE, KORAPUT	SOMANATH MISHRA VS	// 0 //
159	D-WP(C)/10193/2026	GEETA MISHRA	BAMADEV BARAL	//

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	WP(C)/8520/2026	VS THE COLLECTOR, CUTTACK	VS	0 //
160	D-WP(C)/11029/2026 WP(C)/8521/2026	SAMBHUNATH RANA VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE	BHABANI PRASAD MOHANTY VS	// 0 //
161	D-WP(C)/11781/2026 WP(C)/8522/2026	AMIT KUMAR MOHANTA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
162	D-WP(C)/11379/2026 WP(C)/8523/2026	BAISHNAB CHARAN MOHANTY VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	// 0 //
163	D-WP(C)/11178/2026 WP(C)/8524/2026	BALISANKARA GRAM PANCHAYAT, SUNDERGARH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
164	D-WP(C)/10210/2026 WP(C)/8525/2026	GAURI RANI NAYAK @ GAURI RANI SWAIN VS PADMINI SAMANTARA	PRADEEP KUMAR MISHRA VS	// 0 //
165	D-WP(C)/10695/2026 WP(C)/8526/2026	BINDU PRAVA PANI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
166	D-WP(C)/10411/2026 WP(C)/8527/2026	DCB BANK LIMITED, MUMBAI VS DIST.MAGISTRATE AND COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //
167	D-WP(C)/10707/2026 WP(C)/8528/2026	GOPABANDHU MALLICK VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
168	D-WP(C)/11307/2026 WP(C)/8529/2026	PRITAM KUMAR BISOYI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
169	D-WP(C)/10342/2026 WP(C)/8530/2026	ARUN KUMAR SWAIN VS STATE OF ODISHA	LAKSHMAN MISHRA VS	// 0 //
170	D-WP(C)/10790/2026 WP(C)/8531/2026	RAMESH KUMAR SATAPATHY VS	SAIBRATA RATH VS	// 0

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171	D-WP(C)/11419/2026 WP(C)/8532/2026	COMMISSIONER CUM SECY. TO THE GOVT.,HIGHER EDUCATION DEPT, ODISHA BHARAT CHARAN NAYAK VS STATE OF ODISHA	PITAMBAR PANDA VS	// // ()
172	D-WP(C)/10480/2026 WP(C)/8533/2026	BIKASH SAHOO VS PUNJAB NATIONAL BANK, NEW DELHI	PRAFULLA KUMAR MOHAPATRA VS	// ()
173	D-WP(C)/11483/2026 WP(C)/8534/2026	D. BHASKAR PATRA VS CENTRAL BOARD OF DIRECT TAXES	SAUMYA RANJAN MISHRA VS	// ()
174	D-WP(C)/10403/2026 WP(C)/8535/2026	M/S.MOTHER EARTH RESOURCES PVT.LTD., UNIT SEWA, KORAPUT VS CERTIFICATE OFFICER CUM TAHASILDAR JEYPURE, KORAPUT	SOMANATH MISHRA VS	// ()
175	D-WP(C)/10485/2026 WP(C)/8536/2026	RAJENDRA PARMANIK VS PUNJAB NATIONAL BANK, CHAIRMAN CUM C.E.O., HRMD, DWARIKA, NEW DELHI	PRAFULLA KUMAR MOHAPATRA VS	// ()
176	D-WP(C)/10859/2026 WP(C)/8537/2026	BIPIN BIHARI MISHRA VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// ()
177	D-WP(C)/10407/2026 WP(C)/8538/2026	M/S.MOTHER EARTH RESOURCES PVT.LTD., UNIT SEWA, KORAPUT VS CERTIFICATE OFFICER CUM TAHASILDAR JEYPURE, KORAPUT	SOMANATH MISHRA VS	// ()
178	D-WP(C)/11485/2026 WP(C)/8539/2026	ANANTARAM BISOI VS STATE OF ODISHA	SARBESWAR SAHOO VS	// ()
179	D-WP(C)/11553/2026 WP(C)/8540/2026	ANSHUMAN ACHARYA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// ()
180	D-WP(C)/10410/2026 WP(C)/8541/2026	M/S.MOTHER EARTH RESOURCES PVT.LTD., UNIT SEWA, KORAPUT VS CERTIFICATE OFFICER CUM TAHASILDAR JEYPURE, KORAPUT	SOMANATH MISHRA VS	// ()
181	D-WP(C)/11596/2026 WP(C)/8542/2026	KONARK SURYANAGRI PVT. LTD., BBSR VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// ()

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182	D-WP(C)/10867/2026 WP(C)/8543/2026	JHASAKETAN BHUE VS UNION OF INDIA	DHANESWAR BEHERA VS	// 0 //
183	D-WP(C)/10479/2026 WP(C)/8544/2026	UJAL KANSARI VS PUNJAB NATIONAL BANK, NEW DELHI	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
184	D-WP(C)/10907/2026 WP(C)/8545/2026	ALOK KUMAR ROUT VS UNION OF INDIA	MADHUMITA PANDA VS	// 0 //
185	D-WP(C)/10532/2026 WP(C)/8546/2026	SUBARNA MANJARI DAS VS STATE OF ODISHA	ASUTOSH MOHAPATRA VS	// 0 //
186	D-WP(C)/11556/2026 WP(C)/8547/2026	SUBHASHIS NAIK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
187	D-WP(C)/11070/2026 WP(C)/8548/2026	GADAGADESWAR MAHADEV BIJE, NIJGAON,CUTTACK VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
188	D-WP(C)/10533/2026 WP(C)/8549/2026	NIGAMANANDA MOHANTY VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
189	D-WP(C)/10871/2026 WP(C)/8550/2026	AJIT MIRDHA VS UNION OF INDIA	MADHUMITA PANDA VS	// 0 //
190	D-WP(C)/10540/2026 WP(C)/8551/2026	DEBASIS KAR VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
191	D-WP(C)/11305/2026 WP(C)/8552/2026	TRILOCHAN MAHANTA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
192	D-WP(C)/10617/2026 WP(C)/8553/2026	KRCL SBEL JV, NAVI MUMBAI, MAHARASHTRA VS STATE OF ODISHA	SHAKI PRASAD PANDA VS	// 0 //
193	D-WP(C)/11615/2026	TRILOCHAN ROUL	KISHORE KUMAR MISHRA	//

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	WP(C)/8554/2026	VS	VS	0
		COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR		//
194	D-WP(C)/38281/2025	CHARAN SEBAK SATPATHY	KUNAL KUMAR SWAIN	//
	WP(C)/8555/2026	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/11327/2026	TAPASWINI BEHERA	JAGANNATH BHUYAN	//
	WP(C)/8556/2026	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/11935/2026	MOHAN BEHERA	ATUL TRIPATHY	//
	WP(C)/8557/2026	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/11743/2026	ACHYUTANANDA BEHERA	MANOJ KUMAR MOHANTY (2)	//
	WP(C)/8558/2026	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/11446/2026	M/S AKSHARA ENTERPRISES INDIA PRIVATE LIMITED, KEONJHAR	CHITTA RANJAN DAS	//
	WP(C)/8559/2026	VS	VS	0
		COMMISSIONER GST AND CENTRAL EXCISE ROURKELA COMMISSIONERATE, ROURKELA		//
199	D-WP(C)/10874/2026	ASHISH KUMAR SINGH	MADHUMITA PANDA	//
	WP(C)/8560/2026	VS	VS	0
		UNION OF INDIA		//
200	D-WP(C)/7776/2026	M/S UTKAL PIPES, NAYAGARH	MANOJ KUMAR MOHANTY (2)	//
	WP(C)/8561/2026	VS	VS	0
		OMBUDSMAN-I, BHUBANESWAR		//
201	D-WP(C)/10902/2026	VIJAY SIRKA	MADHUMITA PANDA	//
	WP(C)/8562/2026	VS	VS	0
		UNION OF INDIA		//
202	D-WP(C)/10455/2026	PARAMANANDA BRAHMA	DEBASIS SAHOO	//
	WP(C)/8563/2026	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/10644/2026	R.K.AMITAV	BRAHMANANDA TRIPATHY	//
	WP(C)/8564/2026	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/5393/2026	RABINDRANATH MOHANTY	KAIBALYA PANDA	//
	WP(C)/8565/2026	VS	VS	0

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205	D-WP(C)/11776/2026 WP(C)/8566/2026	STATE OF ODISHA CHITTARANJAN SWAIN VS UNION OF INDIA	NIRANJAN BISWAL VS	// // ()
206	D-WP(C)/7487/2026 WP(C)/8567/2026	CHANDRAMANI PALEI VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// () //
207	D-WP(C)/10458/2026 WP(C)/8568/2026	SUJIT KUMAR PRUSTI @ SUJIT K.PRUSTI VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	// () //
208	D-WP(C)/10976/2026 WP(C)/8569/2026	DHIRENDRA KUMAR SAHU VS SUB REGISTRAR, SUB-REGISTRATION OFFICE, BHUBANESWAR	SOUMYA JYOTI BISWAL VS	// () //
209	D-WP(C)/11194/2026 WP(C)/8570/2026	BINAYAK SATPATHY VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// () //
210	D-WP(C)/10438/2026 WP(C)/8571/2026	D.SHANKAR RAO VS THE ASSTT. DIRECTOR (REV-III), REGIONAL OFFICE, ESIC, BHUBANESWAR	RAJENDRA NARAYAN ROUT VS	// () //
211	D-WP(C)/10558/2026 WP(C)/8572/2026	SARATA CHANDRA NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
212	D-WP(C)/11306/2026 WP(C)/8573/2026	VIVEK SINGH VS MAHANADI COALFIELDS LTD, SAMBALPUR	SWAPNA KUMAR OJHA VS	// () //
213	D-WP(C)/9010/2026 WP(C)/8574/2026	JITENDRANATH NATH VS STATE OF ODISHA	SUVENDU KUMAR RAY VS	// () //
214	D-WP(C)/9556/2026 WP(C)/8575/2026	PRAVATI BEHERA VS STATE OF ODISHA	HARA PRASAD RATH VS	// () //
215	D-WP(C)/10442/2026 WP(C)/8576/2026	SURYANARAYAN SARANGI VS STATE OF ODISHA	LALATENDU SAMAL VS	// () //

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216	D-WP(C)/10560/2026 WP(C)/8577/2026	NARAYAN SATAPATHY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
217	D-WP(C)/11820/2026 WP(C)/8578/2026	DURGESH NANDINI MISHRA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
218	D-WP(C)/10207/2026 WP(C)/8579/2026	SHANTI MULTITRADE PRIVATE LTD, MARKATNAGAR, CUTTACK VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
219	D-WP(C)/10453/2026 WP(C)/8580/2026	Dr. DURGA PRASAD PATNAIK VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
220	D-WP(C)/11746/2026 WP(C)/8581/2026	KSHIROD KUMAR SUBUDHI VS AUTHORIZED OFFICER., CANARA BANK, CHOUDHURY BAZAR BRANCH, CUTTACK	DEBA PRASAD TRIPATHY VS	// 0 //
221	D-WP(C)/10735/2026 WP(C)/8582/2026	SANDHYA RANI BERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
222	D-WP(C)/10732/2026 WP(C)/8583/2026	NANDINI NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
223	D-WP(C)/10840/2026 WP(C)/8584/2026	RATNAKAR PANI VS STATE OF ODISHA	RAMESH KUMAR MUKHI VS	// 0 //
224	D-WP(C)/10741/2026 WP(C)/8585/2026	RAMESH CHANDRA SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
225	D-WP(C)/11747/2026 WP(C)/8586/2026	GOUTAM NAHAK VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
226	D-WP(C)/11816/2026 WP(C)/8587/2026	BEDAMATI PARIMITA PANDA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
227	D-WP(C)/10745/2026	SURJYA NARAYAN BISWAL	SHARMISTHA SAMAL	//

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	WP(C)/8588/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/11098/2026 WP(C)/8589/2026	JOGENDRA MOHANTY @ JUGENDRA MOHANTY VS THE COLLECTOR, MAYURBHANJ	SIDHARTHA MISHRA VS	// 0 //
229	D-WP(C)/11211/2026 WP(C)/8590/2026	M/S BHARAT FITNESS DEN, BHUBANESWAR VS COMMISSIONER OF CT AND GST, CUTTACK	ARCHANA BEHERA VS	// 0 //
230	D-WP(C)/11233/2026 WP(C)/8591/2026	SUBRATA MISHRA VS COLLECTOR CUM DIST. MAGISTRATE, JAJPUR	AKSHAYA KUMAR JENA VS	// 0 //
231	D-WP(C)/11949/2026 WP(C)/8592/2026	SABITA PARIDA VS STATE OF ODISHA	KARUNAKAR DAS VS	// 0 //
232	D-WP(C)/11591/2026 WP(C)/8593/2026	JALENDRA PADHIARY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
233	D-WP(C)/11297/2026 WP(C)/8594/2026	SANJAY BALIARSINGH VS STATE OF ODISHA	BIBHUTI BHUSAN PATTNAYAK VS	// 0 //
234	D-WP(C)/10289/2026 WP(C)/8595/2026	M/S.MOTHER EARTH RESOURCES PVT.LTD, KORAPUT VS CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT	SOMANATH MISHRA VS	// 0 //
235	D-WP(C)/11908/2026 WP(C)/8596/2026	RABI NARAYAN MANDAL VS THE TAHASILDAR, NISCHINTAKOILI, CUTTACK	AMIYA KUMAR MISHRA VS	// 0 //
236	D-WP(C)/10756/2026 WP(C)/8597/2026	RAMESH CHANDRA PARIDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
237	D-WP(C)/10334/2026 WP(C)/8598/2026	SUSHREE MADHUSMITA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
238	D-WP(C)/10764/2026 WP(C)/8599/2026	JOGAN MOHAN KHATUA VS	SHARMISTHA SAMAL VS	// 0

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239	D-WP(C)/8463/2026 WP(C)/8600/2026	STATE OF ODISHA JAGANNATH SWAIN VS	DEBENDRA KUMAR BEHERA VS	// // 0
240	D-WP(C)/11775/2026 WP(C)/8601/2026	STATE OF ODISHA DR. KRUSHNA KUMAR JAISWAL VS	ANANTA NARAYAN PATTANAYAK VS	// // 0
241	D-WP(C)/9664/2026 WP(C)/8602/2026	STATE OF ODISHA SRI SRI BABA KAPILESWAR DEV NARENDRA KONA SRI SRI BABA BALI KAPILESWAR DEV MANPATRA VS	SRI SRI BABA BALI KAPILESWAR DEV MANPATRA VS	// // 0
242	D-WP(C)/11405/2026 WP(C)/8603/2026	COLLECTOR PURI, PURI SANDHYARANI KHAMARI VS	TUSHAR KANTA NAYAK VS	// // 0
243	D-WP(C)/11090/2026 WP(C)/8604/2026	STATE OF ODISHA PRADHAN MANTRI SHRI MANINAGESWAR GOVERNMENT HIGH SCHOOL BARDHAMAN VS	SHRI MANINAGESWAR MOHANTY VS	// // 0
244	D-WP(C)/11407/2026 WP(C)/8605/2026	GOVT OF ODISHA SUSAMA MOHANTY VS	TUSHAR KANTA NAYAK VS	// // 0
245	D-WP(C)/11617/2026 WP(C)/8606/2026	STATE OF ODISHA SANGRAM NAYAK VS	KISHORE KUMAR MISHRA VS	// // 0
246	D-WP(C)/9876/2026 WP(C)/8607/2026	COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR ASHOK KUMAR ROUT VS	SOURAV DAS VS	// // 0
247	D-WP(C)/9119/2026 WP(C)/8608/2026	ODISHA INFORMATION COMMISSION, BBSR SRI GOURANGA MAHAPRABHU BIJE, RAMGARH, CUTTACK VS	SWOYAM PRABHU JENA VS	// // 0
248	D-WP(C)/11922/2026 WP(C)/8609/2026	STATE OF ODISHA KRUSHNA CHANDRA SAHOO VS	SITANSU MOHAN SINGH VS	// // 0
249	D-WP(C)/11924/2026 WP(C)/8610/2026	STATE OF ODISHA SANJEEB KUMAR JENA VS	SITANSU MOHAN SINGH VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/11866/2026 WP(C)/8611/2026	BINOD KUMAR PANI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
251	D-WP(C)/10573/2026 WP(C)/8612/2026	M.C. OF RAUTAPADA HIGH SCHHOL RAUTAPADA, KHORDA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
252	D-WP(C)/10574/2026 WP(C)/8613/2026	RENUKA MISHRA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
253	D-WP(C)/10579/2026 WP(C)/8614/2026	M/S. GANAPATI MOTORS, BINKA, SONEPUR VS THE COMNR OF COMMERCIAL TAX (C.T.) AND GOODS AND SERVICES TAX (G.S.T.), CUTTACK	ABHILASH MISHRA VS	// 0 //
254	D-WP(C)/11964/2026 WP(C)/8615/2026	PATITAPABAN HOTA VS COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR	DEBAKANT MOHANTY VS	// 0 //
255	D-WP(C)/11960/2026 WP(C)/8616/2026	AJAY KUMAR SAHOO VS COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR	DEBAKANT MOHANTY VS	// 0 //
256	D-WP(C)/11963/2026 WP(C)/8617/2026	BIJAY KUMAR NATH VS COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR	DEBAKANT MOHANTY VS	// 0 //
257	D-WP(C)/11966/2026 WP(C)/8618/2026	PABITRA KUMAR SWAIN VS COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR	DEBAKANT MOHANTY VS	// 0 //
258	D-WP(C)/11901/2026 WP(C)/8619/2026	RAIN THE CLUB RESTAURANT, MAYURBHANJ VS STATE OF ODISHA	MILLON KUMAR VS	// 0 //
259	D-WP(C)/11959/2026 WP(C)/8620/2026	ANIL KUMAR MOHAPATRA VS COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR	DEBAKANT MOHANTY VS	// 0 //
260	D-WP(C)/11608/2026 WP(C)/8621/2026	BISWAJIT COLLEGE OF MEDICAL SCIENCES, KHURDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
261	D-WP(C)/11584/2026	GITA RANI BISWAL	NIHAL RATH	//

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	WP(C)/8622/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/11435/2026 WP(C)/8623/2026	BASANT KUMAR SAHU VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
263	D-WP(C)/11612/2026 WP(C)/8624/2026	RUSHI BUYYA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
264	D-WP(C)/8507/2026 WP(C)/8625/2026	SABITARANI HOTA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
265	D-WP(C)/10607/2026 WP(C)/8626/2026	SISIR KUMAR SAMAL VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
266	D-WP(C)/11415/2026 WP(C)/8627/2026	SHASHIBHUSHAN MAHATO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
267	D-WP(C)/11638/2026 WP(C)/8628/2026	PRADEEP KUMAR JENA VS STATE BANK OF INDIA	JYOTI RANJAN DEO VS	// 0 //
268	D-WP(C)/9555/2026 WP(C)/8629/2026	UTSAB KUMAR KAR VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
269	D-WP(C)/10381/2026 WP(C)/8630/2026	M/S.MOTHER EARTH RESOURCES PVT.LTD., UNIT SEWA, KORAPUT VS CERTIFICATE OFFICER CUM TAHASILDAR JEYPURE, KORAPUT	SOMANATH MISHRA VS	// 0 //
270	D-WP(C)/34841/2025 WP(C)/8631/2026	RADHAMOHAN SAMANTARAY VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
271	D-WP(C)/11396/2026 WP(C)/8632/2026	KUMUDABALA BISWAL VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
272	D-WP(C)/10612/2026 WP(C)/8633/2026	UNION OF INDIA VS	MILLON KUMAR VS	// 0

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273	D-WP(C)/10249/2026 WP(C)/8634/2026	PRADIP KUMAR MALLICK RAHIL LAKHANI VS UNION OF INDIA	SMARAJIT PRADHAN VS	// // 0 //
274	D-WP(C)/11271/2026 WP(C)/8635/2026	HIMANSU SHEKHAR DAS VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
275	D-WP(C)/11277/2026 WP(C)/8636/2026	ANURADHA MALIK VS COMMISSIONER-CUM-SECY, REVENUE AND DISASTER MANAGEMENT DEPT., BHUBANESWAR	SURENDRA PRASAD BARIK VS	// 0 //
276	D-WP(C)/54719/2025 WP(C)/8637/2026	SURENDRA KUMAR PATRA VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
277	D-WP(C)/11510/2026 WP(C)/8638/2026	KRUSHNA CHANDRA MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
278	D-WP(C)/9171/2026 WP(C)/8639/2026	KASHVI INTERNATIONAL PVT.LTD, KEONJHAR VS UNION OF INDIA	TANMAY MISHRA VS	// 0 //
279	D-WP(C)/11298/2026 WP(C)/8640/2026	PUSPANJALI NAYAK VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
280	D-WP(C)/10434/2026 WP(C)/8641/2026	BISWARANJAN PANDA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
281	D-WP(C)/11409/2026 WP(C)/8642/2026	NABA KISHORE MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
282	D-WP(C)/11491/2026 WP(C)/8643/2026	KULAMANI BHOI VS COLLECTOR CUM DIST.MAGISTRATE, KHURDA	GYANESWAR SATPATHY VS	// 0 //
283	D-WP(C)/11512/2026 WP(C)/8644/2026	SATYABHAMA KAR VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //

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284	D-WP(C)/11494/2026 WP(C)/8645/2026	MANJU DEI VS COLLECTOR CUM DIST.MAGISTRATE, KHURDA	GYANESWAR SATPATHY VS	// 0 //
285	D-WP(C)/11948/2026 WP(C)/8646/2026	KAILASH CHANDRA SWAIN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
286	D-WP(C)/11531/2026 WP(C)/8647/2026	JUBRAJ TAKRI VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
287	D-WP(C)/11819/2026 WP(C)/8648/2026	ARUN MISHRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
288	D-WP(C)/11413/2026 WP(C)/8649/2026	KALPANA MANJARI NAYAK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
289	D-WP(C)/10563/2026 WP(C)/8650/2026	M.C. OF PANCHAYAT SRIDHAR KUARNR HIGH SCHOOL, BALIPADA, CUTTACK VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
290	D-WP(C)/10569/2026 WP(C)/8651/2026	M.C. OF JUANIA GIRLS HIGH SCHOOL, JUANIA, KENDRAPARA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
291	D-WP(C)/11496/2026 WP(C)/8652/2026	KESHAB CHANDRA LENKA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
292	D-WP(C)/11467/2026 WP(C)/8653/2026	BASANT KUMAR SAHU VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
293	D-WP(C)/10570/2026 WP(C)/8654/2026	KISHORE CHANDRA DEHURY VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
294	D-WP(C)/11507/2026 WP(C)/8655/2026	TAPAN KUMAR MALLICK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
295	D-WP(C)/11449/2026	HARISH CHANDRA MOHANTY	RAMANI RANJAN MOHANTY	//

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	WP(C)/8656/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/11532/2026 WP(C)/8657/2026	PRADEEP KUMAR MALLA VS STATE OF ODISHA	BISHNUPADA ROUTRAY VS	// 0 //
297	D-WP(C)/11853/2026 WP(C)/8658/2026	CH. ARUN KUMAR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
298	D-WP(C)/12020/2026 WP(C)/8659/2026	BIRANCHI NARAYAN NATH VS THE STATE OF ODISHA	PRABIN DAS VS	// 0 //
299	D-WP(C)/10552/2026 WP(C)/8660/2026	JEWEL KUMAR BEHERA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
300	D-WP(C)/10553/2026 WP(C)/8661/2026	SUKUMAR MISHRA VS STATE OF ODISHA	ANUP KUMAR PATNAIK VS	// 0 //
301	D-WP(C)/11170/2026 WP(C)/8662/2026	SACNIA METAALICKS PVT.LTD.,ROURKELA,SUNDARGARH VS INCOME TAX OFFICER, WARD-1, ROURKELA,SUNDARGARH	DEBESH PANDA VS	// 0 //
302	D-WP(C)/10555/2026 WP(C)/8663/2026	BANABASI JANI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
303	D-WP(C)/11495/2026 WP(C)/8664/2026	SACHIDANANDA MISHRA VS THE STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
304	D-WP(C)/11741/2026 WP(C)/8665/2026	BISHNU NAYAK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
305	D-WP(C)/11506/2026 WP(C)/8666/2026	AKSHYA KUMAR MOHANTY VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
306	D-WP(C)/11768/2026 WP(C)/8667/2026	DURGACHARAN MOHANTA VS	SURYAKANTA DWIBEDI VS	// 0

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307	D-WP(C)/11554/2026 WP(C)/8668/2026	STATE OF ODISHA KAUSHALYA MUKHI VS	PRATIK NAYAK VS	// // 0
308	D-WP(C)/10545/2026 WP(C)/8669/2026	STATE OF ODISHA PRAMOD KUMAR PANDA VS	AKSHAYA KUMAR PANDEY VS	// // 0
309	D-WP(C)/7693/2026 WP(C)/8670/2026	STATE OF ODISHA MANJU RANI JENA VS	RAMA CHANDRA JENA VS	// // 0
310	D-WP(C)/11757/2026 WP(C)/8671/2026	STATE OF ODISHA M/S.OMM INFRA , KHURDA VS	SUBASH CHANDRA PANI VS	// // 0
311	D-WP(C)/11744/2026 WP(C)/8672/2026	STATE OF ODISHA SOUDAMINI ROUT VS	BIBHUTI BHUSAN SWAIN VS	// // 0
312	D-WP(C)/7694/2026 WP(C)/8673/2026	STATE OF ODISHA JAYANTI JENA VS	RAMA CHANDRA JENA VS	// // 0
313	D-WP(C)/11641/2026 WP(C)/8674/2026	STATE OF ODISHA SHAILESH KUMAR NAYAK VS	JYOTI RANJAN DEO VS	// // 0
314	D-WP(C)/10548/2026 WP(C)/8675/2026	STATE OF ODISHA JEMA MUDULI VS	DEEPANKAR PANIGRAHY VS	// // 0
315	D-WP(C)/10557/2026 WP(C)/8676/2026	STATE OF ODISHA KULAMANI MAJHI VS	NITYANANDA BEHURIA VS	// // 0
316	D-WP(C)/11770/2026 WP(C)/8677/2026	STATE OF ORISSA RANJEETA KUMARI SAHU VS	ARUN KUMAR PATRA VS	// // 0
317	D-WP(C)/11761/2026 WP(C)/8678/2026	STATE OF ODISHA INDUBHUSAN SINGH VS	SUBASH CHANDRA PANI VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/10590/2026 WP(C)/8679/2026	NIKHIL ODISHA LADY MATRONS MAHASANGHA, KENDRAPARA VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// () //
319	D-WP(C)/10549/2026 WP(C)/8680/2026	KALI CHARAN NAIK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// () //
320	D-WP(C)/54715/2025 WP(C)/8681/2026	SARAT KUMAR PARIDA VS STATE OF ODISHA	SUDARSAN BEHERA VS	// () //
321	D-WP(C)/10550/2026 WP(C)/8682/2026	KABITA BARIK VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// () //
322	D-WPCRL/7890/2026 WPCRL/35/2026	SHYAMA@SHYAM BANA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BIDANASI /70 /2026 () //
323	D-ABLAPL/7429/2026 ABLAPL/3275/2026	MANAS KHUNTIA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /137 /2026 () //
324	D-ABLAPL/7431/2026 ABLAPL/3276/2026	CH. DILESWAR PATRO @ CH. DILESWAR PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /48 /2023 () //
325	D-ABLAPL/7432/2026 ABLAPL/3277/2026	BALARAM @ SHIBAKANTA NAYAK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /88 /2026 () //
326	D-ABLAPL/7434/2026 ABLAPL/3278/2026	JEEBAN DAS @ JEEBAN JYOTI DAS VS STATE OF ODISHA	SANJAY KUMAR DAS VS	SORO /166 /2026 () //
327	D-ABLAPL/7435/2026 ABLAPL/3279/2026	PRIYAMAN PRADHAN @ PRIYAMANA @ PRIYAMOHAN PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /48 /2023 () //
328	D-ABLAPL/7595/2026 ABLAPL/3280/2026	SURESH KUMAR SWAIN @ PUJAHARI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /151 /2026 () //
329	D-ABLAPL/7598/2026	GOKULANANDA BARAL	KARUNAKAR DAS	KAKATAPUR /64 /2026

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	ABLAPL/3281/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/7819/2026 ABLAPL/3282/2026	RANJAN MALIK VS STATE OF ODISHA	BISHWARANJAN SAHU VS	BADACHANA /80 /2026 () //
331	D-ABLAPL/7830/2026 ABLAPL/3283/2026	SAROJ JANI VS STATE OF ODISHA	RABINDRA KUMAR PATTANAİK VS	KHAJURIPADA /23 /2025 () //
332	D-ABLAPL/7831/2026 ABLAPL/3284/2026	JHATUA MALLİK VS STATE OF ODISHA	ASISH KUMAR RAY VS	BARI RAMCHANDRAPUR /60 /2026 () //
333	D-ABLAPL/7823/2026 ABLAPL/3285/2026	SAMBHU @ SAMBHUNATH MALLİK VS STATE OF ODISHA	ASISH KUMAR RAY VS	BARI RAMACHANDRA /66 /2026 () //
334	D-ABLAPL/7848/2026 ABLAPL/3286/2026	BIJAY KUMAR SAHOO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	INDUSTRIAL ESTATE PS /43 /2026 () //
335	D-ABLAPL/7804/2026 ABLAPL/3287/2026	DHANESWAR BHUYAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	GARBANDHA /14 /2026 () //
336	D-ABLAPL/7851/2026 ABLAPL/3288/2026	SONALI SAMAL @ BEBINA @ CHINMAYEE SENAPATI VS STATE OF ODISHA	DALIRANI BEHURAY VS	AUL /487 /2024 () //
337	D-ABLAPL/7854/2026 ABLAPL/3289/2026	SHANKAR BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /114 /2026 () //
338	D-ABLAPL/7706/2026 ABLAPL/3290/2026	SATRUGHAN BAGH VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SONEPUR /62 /2026 () //
339	D-ABLAPL/5650/2026 ABLAPL/3291/2026	SHUBHADEV JENA VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	MADHUPATNA /12 /2026 () //
340	D-ABLAPL/7772/2026 ABLAPL/3292/2026	SRIKANTA KUMAR SAHOO VS	SAROJ KUMAR PADHY VS	CANTONMENT ROAD /293 /2025 ()

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341	D-ABLAPL/7786/2026 ABLAPL/3293/2026	STATE OF ODISHA SURYA PRASAD NAYAK VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	// KONARK /39 /2026 () //
342	D-ABLAPL/7791/2026 ABLAPL/3294/2026	BHAGABATI MOHANTY VS STATE OF ODISHA	RAJJEET ROY VS	BIRIDI PS /311 /2025 () //
343	D-ABLAPL/7870/2026 ABLAPL/3295/2026	CHINMAY KUMAR MAHAPATRA @ CHINMAYA MAHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /39 /2026 () //
344	D-ABLAPL/7871/2026 ABLAPL/3296/2026	SANDEEP KUMAR PATTNAIK VS STATE OF ODISHA	DEVASHIS PANDA VS	AINTHAPALI /73 /2026 () //
345	D-ABLAPL/7958/2026 ABLAPL/3297/2026	RASHMI RANJAN BHOI @ DAS @ PATAN VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /75 /2026 () //
346	D-ABLAPL/8015/2026 ABLAPL/3298/2026	KAMAR SAJUDDIN KHAN @ KAMAL SAJUDDIN KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GHASIPURA /349 /2025 () //
347	D-ABLAPL/7878/2026 ABLAPL/3299/2026	RUDRA SING @ RUDRA PRATAP SING VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /108 /2026 () //
348	D-ABLAPL/7889/2026 ABLAPL/3300/2026	GITA RANI MOHANTY VS STATE OF ODISHA(VIG.)	BADRINARAYAN PANDA VS	//0 () //
349	D-ABLAPL/7744/2026 ABLAPL/3301/2026	JAYADEV SARKAR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	TARASINGI /185 /2022 () //
350	D-ABLAPL/7746/2026 ABLAPL/3302/2026	CHANDRA MAHANANDA @ CHANDRAKANTA MAHANANDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	NARLA /28 /2026 () //
351	D-ABLAPL/7754/2026 ABLAPL/3303/2026	SATYA RANJAN DAS VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /95 /2026 () //

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352	D-ABLAPL/8020/2026 ABLAPL/3304/2026	JATISH PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALIAPAL /133 /2026 () //
353	D-ABLAPL/7891/2026 ABLAPL/3305/2026	SUSRI SUSMITA SWAIN @ SUSMITA SWAIN VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	BERHAMPUR TOWN /55 /2026 () //
354	D-ABLAPL/8040/2026 ABLAPL/3306/2026	SAKUNTALA PAL @ MANJULATA PAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /137 /2025 () //
355	D-ABLAPL/7783/2026 ABLAPL/3307/2026	AMARESH JENA @ AMRESH KUMAR JENA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	NIHALPRASAD /242 /2022 () //
356	D-ABLAPL/7961/2026 ABLAPL/3308/2026	NARESH NAYAK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /88 /2026 () //
357	D-ABLAPL/7785/2026 ABLAPL/3309/2026	NRUSINGHA CHARAN BEHERA @ NRUSINGHA BEHERA VS STATE OF ODISHA	ARADA JENA VS	JENAPUR /37 /2026 () //
358	D-ABLAPL/7824/2026 ABLAPL/3310/2026	JAGABANDHU BARIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /86 /2026 () //
359	D-ABLAPL/7826/2026 ABLAPL/3311/2026	BIRENDRA BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	LARAMBA /20 /2026 () //
360	D-ABLAPL/7962/2026 ABLAPL/3312/2026	SITAYA RANA VS STATE OF ODISHA	SIDHARTHA DAS VS	TARBHA /67 /2026 () //
361	D-ABLAPL/8064/2026 ABLAPL/3313/2026	TUSHAR RANJAN LIMA @ PINTU TUSHAR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	CHANDRAPUR /23 /2022 () //
362	D-ABLAPL/8003/2026 ABLAPL/3314/2026	DHONU DURIA VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	SUNABEDA /76 /2018 () //
363	D-ABLAPL/7730/2026	RANJAN KUMAR SAHOO @ TIKINA SAHOO	GYANENDRA MALLICK	BINJHARPUR /125 /2026

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	ABLAPL/3315/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/8069/2026 ABLAPL/3316/2026	YOGESH KUMAR SAHU VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	NAWAPARA /42 /2026 () //
365	D-ABLAPL/7775/2026 ABLAPL/3317/2026	SANKAR PRASAD PANIGRAHY @ SANKAR PANIGRAHI VS STATE OF ODISHA	LAMBODOR ACHARI VS	KOTINANDA /54 /2026 () //
366	D-ABLAPL/8034/2026 ABLAPL/3318/2026	AHALYA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHALLIKOTE /123 /2026 () //
367	D-ABLAPL/8038/2026 ABLAPL/3319/2026	SANJAY NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /161 /2026 () //
368	D-ABLAPL/7852/2026 ABLAPL/3320/2026	DHIRAJ RAJ DEB VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	LINGARAJ P.S. /380 /2025 () //
369	D-ABLAPL/7978/2026 ABLAPL/3321/2026	BRAJAKISHORE DAS VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NEMALO /64 /2026 () //
370	D-ABLAPL/8052/2026 ABLAPL/3322/2026	PRAHALADA SWAIN VS STATE OF ODISHA	SANJIT MISHRA VS	ASTARANGA /6 /2024 () //
371	D-ABLAPL/7972/2026 ABLAPL/3323/2026	MAHAMMAD RABANI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	DAITARI /107 /2025 () //
372	D-ABLAPL/5606/2026 ABLAPL/3324/2026	MINAKSHI BAE @ MINAKSHYI BOE VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MURIBAHAL /10 /2026 () //
373	D-ABLAPL/7974/2026 ABLAPL/3325/2026	GADI @ GAJENDRA BANCHHOR VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /24 /2025 () //
374	D-ABLAPL/7477/2026 ABLAPL/3326/2026	ADITYA DANDASENA @ PANKAJ DANDASENA VS	SURYAKANTA DWIBEDI VS	BHANJPUR /207 /2024 ()

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375	D-ABLAPL/7979/2026 ABLAPL/3327/2026	STATE OF ODISHA DINESH KUMAR ROUTRAY VS STATE OF ODISHA	MANORANJAN KHATUA VS	// / /0 ()
376	D-ABLAPL/8053/2026 ABLAPL/3328/2026	RITIKI KUMAR NAYAK @ RITIK VS STATE OF ODISHA	SANJIT MISHRA VS	TALABANIA /50 /2026 () //
377	D-ABLAPL/7790/2026 ABLAPL/3329/2026	SARASWATI BEHERA @ BELA DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SAHID NAGAR P.S. /90 /2026 () //
378	D-ABLAPL/8055/2026 ABLAPL/3330/2026	KRUSHNA CHANDRA PALEI @ PALLEI VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /85 /2026 () //
379	D-ABLAPL/7707/2026 ABLAPL/3331/2026	ABHISEK PANDA VS STATE OF ODISHA	LALITENDU MISHRA VS	SAHID NAGAR P.S. /27 /2019 () //
380	D-ABLAPL/7903/2026 ABLAPL/3332/2026	SOMYA RANJAN SAMAL VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	BADAGODA P.S. /148 /2026 () //
381	D-ABLAPL/7828/2026 ABLAPL/3333/2026	KAHNA HARIJAN @ KANHA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /28 /2026 () //
382	D-ABLAPL/7838/2026 ABLAPL/3334/2026	PANCHANAN BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	HANDAPA /55 /2026 () //
383	D-ABLAPL/7843/2026 ABLAPL/3335/2026	AKSHYA KUMAR ROUL VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	JAGATSINGPUR /205 /2026 () //
384	D-ABLAPL/8122/2026 ABLAPL/3336/2026	GOBINDA CHANDRA SWAIN VS STATE OF ODISHA	DEVASHIS PANDA VS	BADAGODA P.S. /542 /2025 () //